

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/404/ (IB)/2017

NAME OF THE PETITIONER(S)

: BIO RESIDUE ENERGY TECHNOLOGY PVT LTD

NAME OF THE RESPONDENT(S)

: VELAN HOTEL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

B. RAUI RAJA

counsel for Respondent

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Counsel for respondent stated that he has not received the typed set of the documents relied upon by the petitioner and also copy of the affidavit and bank statement filed u/s 9(3)(b)& (c) of IB Act, 2016. Counsel for petitioner is directed to furnish copy of the same to the other side in advance to enable them to make his submissions. Counsel for respondent is also directed to file counter and furnish copy of the same to the other side before the next date of hearing. Put up on 28.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)